

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Addinath Rubbers Private Limited Date of Commencement of Liquidation: 14-10-2021; List of Stakeholders as on Date: 28-12-2021; Name of IP: Mr. Sawinder Singh Chug; Process Number: 1; Last 5 digit of registration number: 11459

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	4132256					4132256	NA
2	Liquidation costs incurred till date		341625		341625			0	NA
3	Secured financial creditors	1	65194543					65194543	<a href="#">Annexure 3</a>
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	3	3594539					3594539	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	25	21371036	17	17852942			3518094	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	60321					60321	<a href="#">Annexure 9</a>
Total		31	94694320	17	18194567	0	0	76499753	